

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 1457
TO BE ANSWERED ON 01/08/2025

PROPOSED MSP LAW AND IMPACT ON FARMERS IN ODISHA

1457. DR. SASMIT PATRA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether the proposed Minimum Support Price (MSP) law will address regional procurement challenges in States like Odisha;
- (b) the manner in which Government will ensure that farmers in Odisha benefit from MSP if a legal guarantee is introduced;
- (c) whether the proposed law mandates procurement from tribal and remote regions such as the Kalahandi, Bolangir and Koraput districts;
- (d) whether there is a provision for including more region-specific crops from Odisha under the legal MSP list; and
- (e) whether the Government of Odisha has submitted any request or proposal supporting a legal MSP framework?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAM NATH THAKUR)

(a) to (e): Every year, Government fixes Minimum Support Prices (MSPs) for 22 mandated agricultural crops for the country as a whole and not region or state-specific, based on the recommendations of Commission for Agricultural Costs & Prices (CACP), after considering the views of State Governments and Central Ministries/Departments concerned.

Increased MSP has benefited farmers including farmers of Odisha which are evident from data of procurement and MSP amount paid to the farmers. The details of procurement and MSP amount paid to farmers at all India level and in Odisha State during last five years including current year are given at **Annexure- I**.

The Union Budget for 2018-19 had announced the pre-determined principle to keep MSPs at levels of one and half times of the cost of production. Accordingly, Government had increased MSPs for all mandated Kharif, Rabi and other Commercial crops with a minimum return of 50 percent over all India weighted average cost of production from year 2018-19 onwards which benefitted farmers of whole country including Odisha. The MSP announced for 22 mandated crops for marketing season 2025-26 is given at **Annexure-II**.

Annexure-I

Annexure referred to in reply to part (a) to (e) of Rajya Sabha Untarred Question No. 1457 due for reply on 01.08.2025

Procurement & MSP value of MSP Crops

Commodities	2020-21	2021-22	2022-23	2023-24	2024-25*
	All India				
Procurement (In LMT)	1,368	1,083	1,118	1,089	1,175
MSP Value (In lakh Crore)	2.91	2.25	2.47	2.63	3.33
	Odisha				
Procurement (In LMT)	78	71	79	71	76
MSP Value (In Crore)	15,240	13,952	16,329	16,004	18,337

*As on 30.06.2025

Annexure-II

Annexure referred to in reply to part (a) to (e) of Rajya Sabha Untarred Question No. 1457 due for reply on 01.08.2025

MSP of mandated Crops (Marketing Season wise)

(Rs. per quintal)

Sl. No.	Commodity	Kharif Marketing Season (KMS) 2025-26
	KHARIF CROPS	MSP
1	PADDY (Common)	2369
	PADDY (Grade A)	2389
2	JOWAR (Hybrid)	3699
	JOWAR (Maldandi)	3749
3	BAJRA	2775
4	RAGI	4886
5	MAIZE	2400
6	ARHAR(Tur)	8000
7	MOONG	8768
8	URAD	7800
9	COTTON (Medium Staple)	7710
	COTTON (Long Staple)	8110
10	GROUNDNUT	7263
11	SUNFLOWER SEED	7721
12	SOYABEAN	5328
13	SESAMUM	9846
14	NIGERSEED	9537
	RABI CROPS	Rabi Marketing Season (RMS) 2025-26
15	WHEAT	2425
16	BARLEY	1980
17	GRAM	5650
18	MASUR (LENTIL)	6700
19	RAPESEED/MUSTARD	5950
20	SAFFLOWER	5940
	OTHER CROPS	
		2025
21	COPRA (Milling)	11582
	COPRA (Ball)	12100
		2025-26
22	JUTE	5650
